NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

CP 109(ND)/2015

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: Sh. Sanjeev Jain & Anr. Vs. M/s Angel Buildcon Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME **DESIGNATION**

REPRESENTATION

SIGNATURE

For the Petitioner (s)

: Mr. Rajnish Sinha, Advocate

Mr. Diwakar Agrawal, CS

For the Respondent (s): Mr. P.K. Mittal, Advocate

Ms. Deepika Dixit

ORDER

CA 314/2017 has been filed by the Petitioner praying for appointment of an Administrator, praying that they be permitted on the Board of Directors of the Respondent No.1 company as it is alleged that Respondents No.2-10 and Applicant No.2 who are on the Board of Directors have been disqualified by the office of the ROC.

Notice of the application is accepted by the Ld. Counsel for the Respondent accepts notice of the same. Let reply be filed.

Be listed on 22nd November, 2017 along with the main CP.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)